COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 20 OF 2016 &
IA NO. 50 OF 2016

Dated: 02nd May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Uttar Pradesh Power Transmission Corpn. Ltd. & Ors. ….Appellant(s)
Versus
Central Electricity Regulatory Commission ….Respondent(s)

Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishal Anand Mr. Rahul Kinra a/w Mr. Mukul Sonker Mr. Rakesh Vajpayee (Reps.)
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for R.1

ORDER

Learned counsel for the Respondent seeks two weeks time to file reply. He may file the same on or before 17/05/2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 02/06/2016 after serving copy on the other side.

List the matter on ***11/07/2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk